

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2018**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.07.2018									31.07.2018
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9578	0	0	85	85	0	0	36	36	9627
2	CIVIL SECOND APPEAL	4687	0	0	45	45	0	0	56	56	4676
3	EXECUTION FIRST APPEAL	65	0	0	1	1	0	0	1	1	65
4	EXECUTION SECOND APPEAL	11	0	0	2	2	0	0	0	0	13
5	CIVIL MISC. APPEAL	25351	0	28	312	340	0	49	690	739	24952
6	CIVIL REVISION	539	0	0	15	15	0	0	39	39	515
7	CIVIL REVIEW	732	0	15	16	31	0	39	21	60	703
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	104	0	53	0	53	0	23	0	23	134
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	99	0	9	0	9	0	0	0	0	108
12	INCOME TAX APPEAL	130	0	38	0	38	0	51	0	51	117
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	484	0	0	54	54	0	0	4	4	534
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	67	0	0	0	0	0	0	16	16	51
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	15	0	0	0	0	0	0	0	0	15
19	COMPANY APPLICATION	156	0	0	1	1	0	0	13	13	144
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	40	0	0	3	3	0	0	0	0	43
22	ELECTION PETITION	2	0	0	0	0	0	0	0	0	2
23	SPECIAL APPEAL (CIVIL)	57	0	3	0	3	0	22	0	22	38
24	SPECIAL APPEAL (WRITS)	1263	0	127	0	127	0	206	0	206	1184
25	CIVIL CONTEMPT	2561	0	63	163	226	0	12	321	333	2454
26	CIVIL WRITS	62428	0	135	3091	3226	0	148	1819	1967	63687
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	646	0	1	1	2	0	5	3	8	640
29	CIVIL REFERENCE	0	0	0	0	0	0	0	0	0	0
	TOTAL (A)	109021	0	472	3789	4261	0	555	3019	3574	109708
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	3	0	1	0	1	0	0	0	0	4
2	CRIMINAL APPEAL	20526	0	32	197	229	0	27	138	165	20590
3	CRIMINAL REVISION	6875	0	0	257	257	0	0	103	103	7029
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10365	0	0	889	889	0	0	1528	1528	9726
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	811	0	0	1787	1787	0	0	2042	2042	556
6	CRIMINAL CONTEMPT	19	0	1	0	1	0	2	0	2	18
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	40	0	22	0	22	0	33	0	33	29
9	CRIMINAL LEAVE TO APPEAL	776	0	3	27	30	0	5	61	66	740
10	CRIMINAL WRITS	761	0	30	106	136	0	16	52	68	829
	TOTAL (B)	40176	0	89	3263	3352	0	83	3924	4007	39521
	TOTAL (A+B)	149197	0	561	7052	7613	0	638	6943	7581	149229
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	97	0	0	10	10	0	0	10	10	97
2	LEAVE TO APPEAL TO S.C.	1	0	3	0	3	0	1	0	1	3
3	CIVIL TRANS. APPLICATION	177	0	0	24	24	0	0	33	33	168
4	CRIMINAL TRANSFER	37	0	0	8	8	0	0	9	9	36
	TOTAL (C)	312	0	3	42	45	0	1	52	53	304
	GRAND TOTAL (A+B+C)	149509	0	564	7094	7658	0	639	6995	7634	149533

Note: Three cases of Company Petition has been transferred in Liquidation Cases.

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